

## Ministry of Corporate Affairs

### IICA and NALSAR launch “LL.M in Insolvency and Bankruptcy Laws” programme

The Indian Institute of Corporate Affairs (IICA) in association with NALSAR University of Law, Hyderabad launched a new programme, LL.M in Insolvency and Bankruptcy Laws at New Delhi.

The first of its kind of programme in India was launched by Shri Manoj Govil, Secretary, Ministry of Corporate Affairs, Government of India, in the presence of Shri Praveen Kumar, Director General & CEO, IICA; Prof. Srikrishna Deva Rao, Vice Chancellor; Prof. K. Vidyullatha Reddy, Registrar, NALSAR University of Law and Dr. Pyla Narayana Rao, Head, School of Corporate Law, IICA, besides faculty and staff members from the both Institutes.



Addressing the gathering, Shri Govil appreciated IICA for conceptualizing this programme and collaborating with the world class institutions such as NALSAR University of Law. He further appreciated IICA for emerging as the leading institute in terms of offering the online and offline courses regularly on the Insolvency and Bankruptcy Laws and Procedures. With reference to the LL.M Programme with NALSAR on IBC, the Secretary mentioned that the main objective of the programme is to produce the best and tailor made professionals, academicians and researcher on IBC who may take up the profession with utmost confidence and join the rich insolvency eco-system in the country. While speaking about the course coverage, he mentioned that the contents of the course are covering all kinds of insolvency included both in IBC and allied legislations. He

expressed his heartfelt happiness and wished the prospective students and both the institutes great success and long association.

Prof. Shrikrishna Deva Rao, Vice Chancellor, NALSAR spoke about the association with IICA as historical considering the fact that the NALSAR and IICA are sharing the common goals to emerge as centre of excellence in this area of IBC. He expressed his confidence that both the institutes would go a long way to get associated in many areas like Research, Teaching and Offering many more such courses in future. He assured that NALSAR would like to associate with IICA for all academic programmes in relation to corporate and commercial laws.

Shri Praveen Kumar, Director General & CEO, IICA, Prof. K. Vidyullatha Reddy, Registrar, NALSAR University of Law, Hyderabad and Dr. Pyla Narayana Rao, Head, School of Corporate Law, IICA also spoke on the occasion

The course offered is a two-year full time LL.M. Degree Residential Course, with 51 credits arranged over four semesters, equally divided between the two campuses of IICA and NALSAR. The intense academic activity during each semester will be for at least 24 weeks of teaching, research, practical assignments, seminar presentations focusing on the subjects offered, in and outside the classroom, and will also include four distinct periods of mandatory internship component with industry.

Initially, a total of 60 seats is being made available for each batch. The registration process for the course would start from 8th June, 2023 and end on 31st July, 2023. The classes would commence from 5th October, 2023 at NALSAR campus. Selection would be both through the CLAT scores and a written examinations-cum-interview process, each stream contributing 30 students each. Students can apply online at [www.nalsar.ac.in](http://www.nalsar.ac.in) till 31<sup>st</sup> July 2023.

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